

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**Excise Appeal No. 11085 of 2014-SM**

(Arising out of OIA-AHM-EXCUS-001-APP-067-070-13-14 dated 24/01/2014 passed by Commissioner of Central Excise-AHMEDABAD-I)

**Bodal Chemicals Ltd**

Plot No. 123, 124,  
Phase-I, Gidc, Vatva,  
Ahmedabad, Gujarat

.....Appellant

*VERSUS*

**C.C.E.-Ahmedabad-I**

C. Ex Bhavan,  
Nr Panjrapole & Polytechnic, Ambavadi,  
Ahmedabad, Gujarat - 380015

.....Respondent

**APPEARANCE:**

None appeared for the Appellant

Shri Kalpesh P Shah, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING: 28.03.2023

DATE OF DECISION: 21.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11082 of 2014.

**RAMESH NAIR  
MEMBER (JUDICIAL)**

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